

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(AA) Merger & Amalgamation/8/2021
NAME OF THE COMPANY	Ivision Media India Pvt Ltd (Transferor Co.) & Chintalapati Holdings Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the petitioner appeared. Ms. Ch. Ananthalakshmi appeared for the OL. Report of the OL is on record. We direct the petitioner to comply with the observations as noted by the OL in his report. Report of the Regional Director is still awaited. The matter is adjourned to 08.09.2021.


**MEMBER
(TECHNICAL)**


**MEMBER
(JUDICIAL)**

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